

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

ORIGINAL APPLICATION NO. 76 of 2003

Jabalpur, this the 27th day of February, 2003.

Hon'ble Mr. R.K. Upadhyaya, Member (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Atul Kumar Upadhyay S/o Sri S.N.Upadhyay, aged about 28 years, employed as PWI Gr. III under CPM (Construction) in S.E. Railway and presently posted under administrative Control of Chief Engineer (Construction) at S.E.Rly. Bilaspur.

2. Ramchandra S/o Sri Pannulal, aged 36 years, employed as PWI Gr.III CPM (Construction) S.E. Rly and presently posted under administrative control of Chief Engineer (Construction) at Bilaspur.

(By Advocate- Mr. I. K. Dwivedi)

Versus

1. Union of India through
General Manager, S.E.Railway,
Garden Reach, Calcutta-43.

2. Chief Engineer (Construction),
S.E.Railway, Bilaspur, Chhattisgarh.

ORDER (ORAL)

By R.K.Upadhyaya, Member (Admn.) :

Learned counsel of the applicants seeks permission to withdraw this O.A. Permission is allowed. This O.A. is dismissed as withdrawn.

(Mrs. Meera Chhibber)
Member (J)

(R.K.Upadhyaya)
Member (A)

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